

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 693 of 2020**

**In the matter of:**

**Mr. Kishore Katare**

**....Appellant**

**Vs.**

**Bank of India & Anr.**

**....Respondents**

**Present:**

**Appellant: Mr. Krishnendu Datta, Senior Advocate with Mr. Rahul Gupta, Advocate**

**Respondents: Mr. Aditya Kumar, Advocate for R1.  
Mr. VM Dahake, (RP)**

**ORDER**

**(Through Virtual Mode)**

**19.11.2020:** Heard Mr. Krishnendu Datta, learned Senior Advocate for the Appellant and Mr. Aditya Kumar, learned counsel for the Respondents. Hearing concluded. Judgment is reserved.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*AR/g*